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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ RFA(COMM) 19/2023

ADITYA JHA

.....APPELLANT

Through: Mr. F.K.Jha and Mr. Gaurav Jha,  
Advs.

versus

RESMED INDIA PVT. LTD.

.....RESPONDENT

Through: Mr. Amique Khalid, Ms. Soumya  
Srivastava and Mr. Aryan Dev  
Pandey, Advs.

**CORAM:**

**HON'BLE MR. JUSTICE V. KAMESWAR RAO**

**HON'BLE MR. JUSTICE VINOD KUMAR**

**ORDER**

**27.11.2025**

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1. Physical file of the Trial Court Record be requisitioned before the next date of hearing.
2. Renotify on 05.02.2026.

**V. KAMESWAR RAO, J**

**VINOD KUMAR, J**

**NOVEMBER 27, 2025**

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